

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:5116  
ANSWERED ON:05.09.2011  
POLLUTION FROM AUTOMOBILE SECTOR  
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**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether a higher tax has been proposed for the Sports Utility Vehicles (SUV) for checking emissions;
- (b) if so, the details thereof; and
- (c) the details of technological upgradation proposed for curbing emissions from the automobile sector?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) The Ministry of Finance, Department of Revenue has informed that the large cars, including Sports Utility Vehicles already attract a higher rate of excise duty of 22% +5,000 per vehicle (for vehicles of engine capacity exceeding 1500cc) or 22% (for vehicles of engine capacity not exceeding 1500cc), if their length is more than 4 meters. There is no proposal to enhance this duty rate further.

(c) The vehicular emission norms have been made stringent gradually since 1991. Presently, Bharat Stage-IV compliant 4-wheeler vehicles have been introduced in 13 cities since 2010 by automobile manufacturers and Bharat Stage-III compliant vehicles across the country. Accordingly, the vehicle manufacturers have been asked to upgrade technology to meet the emission norms stipulated.